

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

21

C.P. No. 667/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 14.12.2017

NAME OF THE PARTIES: Magic Touch Corporate Advisors Pvt. Ltd.
V/s.
ROC, Pune

SECTION OF THE COMPANIES ACT: 252 of the Companies Act 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
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ORDER

CP No. 667/252/NCLT/MB/MAH/2017

None present.

In the interest of justice, list this matter on **25.01.2018**.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)